

**R.O.C.No.11499-A/2016-B2**

**DISTRICT JUDGE**  
**TRANSFER &**

**POSTING**

**NOTIFICATION No. 50 / 2016**

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court, Madras :

Thiru. V.Thangamariappan, District Judge (Entry Level), functioning as Presiding Officer, Labour Court, Coimbatore is transferred and posted on other duty as Registrar (District Judiciary), High Court, Madras, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 13.04.2016.**

**Sd/- T.RAVINDRAN,**  
**REGISTRAR GENERAL**

**R.O.C.No.11499-A/2016-B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Thiru. V.Thangamariappan, District Judge (Entry Level), functioning as Presiding Officer, Labour Court, Coimbatore, transferred and posted on other duty as Registrar (District Judiciary), High Court, Madras - Notification - Joining instructions – Issued.

Ref: High Court's Notification No. 50 / 2016, dated : 13.04.2016.

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Thiru. V.Thangamariappan, District Judge (Entry Level), functioning as Presiding Officer, Labour Court, Coimbatore, who has been transferred and posted on other duty as Registrar (District Judiciary), High Court, Madras, in the High Court's Notification cited above is required to hand over charge of his post to the Sessions Judge, Sessions Court for trial of Bomb Blast cases, Coimbatore, immediately and take charge of the post of Registrar (District Judiciary), High Court, Madras, from the Registrar (IT-cum-Statistics), High Court, Madras, who is holding full additional charge of the post of Registrar (District Judiciary), High Court, Madras, immediately, without availing full joining time.

The Sessions Judge, Sessions Court for trial of Bomb Blast cases, Coimbatore, is required to hold full additional charge of the post of Presiding Officer, Labour Court, Coimbatore, until further orders.

**HIGH COURT, MADRAS.  
DATED: 13.04.2016.**

**Sd/- T.RAVINDRAN,  
REGISTRAR GENERAL**